CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

Date: 13.7.2015

CP No. 291/00043/2014(OA No.262/2010)

None present for the applicant. Mr.M.L.Goyal, Counsel for respondents.

Ld. Counsel for the respondents submits that compliance has already been made on the directions given by the Tribunal in its order dated 6.12.2013, hence C.P. may be dismissed. Notice issued to the respondents in the C.P. is discharged.

In view of submissions made by the Ld. Counsel for the respondents, Contempt petition is dismissed.

(R.Ramanujam) Member (A)

Justice Harun-Ul-Rashid)

Member (J)

Adm/